Court No. - 19

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Case :- WRIT - C No. - 2793 of 2021

Petitioner :- Juhi Dubey

Respondent :- State Of U.P. And 3 Others **Counsel for Petitioner :-** Rajeev Chaddha

Counsel for Respondent :- C.S.C., Rohit Pandey

Hon'ble Saurabh Shyam Shamshery, J.

- 1. Heard Sri Rajeev Chanddha, learned counsel for petitioner, learned Standing Counsel for State-Respondent and Sri Rohit Pandey, Advocate for Respondents-University.
- 2. Petitioner, a girl, is a University and State Level Cricketer. She was the beneficiary of sports quota in LL.B. Course which she has successfully passed in the year 2020. However, she was not granted benefit of sports quota for admission in LL.M., i.e., the Post Graduate Course on the ground that no such quota is provided for said course.
- 3. Sri Rohit Pandey, learned counsel appearing for University, submits that quota is provided facultywise and entire quota of two seats is for LL.B. Course, therefore, no quota is available for LL.M. Course. However, it is not disputed that an appropriate decision can be taken at University level regarding sports quota in LL.M. Course also.
- 4. Presently people of this country are happy and welcoming the sports persons who have participated and come victorious from Olympic-2020, which has recently concluded in Tokyo. The exceptional performance of Indian Squad in Olympic-2020 is the best in last four decades and India finishes at Serial No. 48 in world ranking and at Serial No. 33 in terms of overall medals. Out of seven medalists of India (One Gold, Two Silver and Four Bronze), three are women (Mirabai Chanu-Silver in Weightlifting; P.V. Sindhu-Bronze in Badminton; and, Lovlina Borgohain-Bronze in Boxing).

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5. There are twelve Arjun Awardees in Women Cricket Team of

India, latest being, Deepti Bhagwan Sharma in the year 2020.

Mithali Raj, is nominated by BCCI for Major Dhyan Chand

Khel Ratna Award. The performance of Indian Women Cricket

Team remained unexceptional. The Team was runner up in the

World T-20 in the year 2020 and in One Day World Cup-2017

also it remained runner up. Presently the women leading

Batsman and women leading Wicket Taker are from Indian

Cricket Team.

6. Union of India has initiated a Khelo India Programme which

has been introduced to revive the sports culture in India at the

grass root level by building strong frame work for sports played

in the country and to establish India as a grate sporting nation.

7. It is expected from University that such bright sports persons

should be given benefit of sports quota even in Post Graduate

Course of LL.M. also. State as well as Union Governments are

also helping the upcoming sports persons and we hope that even

in upcoming international sports events including Cricket, our

country will get more medals, awards and trophies.

8. In view of above, the writ petition is disposed of with a

direction to Registrar, Deen Dayal Upadhyay Gorakhpur

University, Gorakhpur that in order to provide more support to

such sports persons, the University will take a decision, in the

interest of sports persons considering that sports persons of this

country are doing very well even in international level to

provide sports quota for LL.M. Course also.

Order Date :- 12.8.2021

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